

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 22 of 2020

IN THE MATTER OF:

Bharat Heavy Electricals Ltd. ...Appellant

Vs

Mr. Anil Goel, Liquidator of Visa Power Ltd. & Anr.Respondents

Present:

For Appellant: Present but did not mark appearance.

**For Respondents: Mr. Kanishk Khetan and Mr. Nipun Gautam,
Advocates for Respondent No. 1**

**Mr. Kumarjit Banerjee, Mr. Gaurav Gupta and Mr.
Swastik Balani, Advocates for Respondent No. 2.**

ORDER

13.03.2020 Heard learned Counsel for the Appellant. Learned Counsel for the Appellant has also filed Written Submissions.

Heard learned Counsel for the Respondent No. 1 partly.

List this Appeal as Part Heard for further arguments on **14th April, 2020**
at 2:00 P.M.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)